(c) Checking tax-evasion is a continuous and ongoing process. As such no fixed time frame can be assigned.

Expansion in network of rural banks

996. SHRI MAHENDRA MOHAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to open banks in every village having population over 1000 or so;
 - (b) if so, the details thereof;
- (c) whether Government will expand the network of rural banks and recruit the staff having professionalism in understanding rural economy in view of changing face of village economy; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (d) In order to extend the reach of banking to the rural hinterland, Banks were advised in 2010-11 to provide appropriate banking facilities to habitations having a population in excess of 2000 (as per 2001 Census) by March, 2012, using the Business Correspondent and other models, with appropriate technology back up. Approximately 73,000 such habitations across the country have been identified and allocated to Public Sector Banks, Regional Rural Banks, Private Sector Banks and Cooperative Banks for extending banking services by March, 2012. As per reports received from Banks, 29,569 villages have been covered as on 31.03.2011.

Revenue earning through import duty on crude oil

997. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state the details of revenue earnings through import duty on crude oil imported during the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): The revenue earnings through import duty on crude oil imported during 2008-09, 2009-10, and 2010-11 was Rs. 2768 crore, Rs. 1752 crore and Rs. 13370 crore respectively.

Additional expenditure burden on consumers due to inflation

†998. SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the Minister of FINANCE be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) whether it is a fact that due to inflation in the country the consumers had to bear an additional expenditure of Rs. 3,76,000 crore, during 2010-11;
 - (b) if not, the Government's estimates in this regard;
- (c) whether it is also a fact that this amount was Rs. 45,000 crore during 2008-09; and
 - (d) if not, Government's estimates in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (d) Government does not make such estimates. However, Central Statistics Office (CSO) collects information on private consumption expenditure in constant and current prices. As per their information, the difference between current price estimates between years is due to inflation as well as growth in consumption. These estimates also include the consumption of Non Profit Institutions Serving Households (NPISH). The information in respect of private final consumption expenditure for the years 2007-08 to 2010-11, at constant (Base 2004-05) and current prices are given below:—

Year 	Constant price	Current price
	(Rs. in crores)	(Rs. in crores)
2008-09*	2652273	3257800
2009-10*	2846410	3782013
2010-11**	3091328	4502974

^{*} Data source for the year 2007-08 to 2009-10: NAS2011, Statement-I.

Recommendation of task force on direct transfer of subsidy

999. SHRI TARIQ ANWAR: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has constituted the task force for implementing a solution for direct transfer of subsidies on various items;
 - (b) if so, the recommendation of task force; and
 - (c) the likely reaction of Government on these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Yes, Sir.

^{**}Figures for the year 2010-11: As per revised estimates of National Accounts for 2010-11, Statements 5 and 6.